

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

ORDER

As per the directions of the Ld. Principal District & Sessions Judge (HQs.), Room no. 156, THC, has been allotted to the Ld. Metropolitan Magistrates (Reliever Judges) posted in the Central & West District, THC, for sitting purpose on temporary basis.



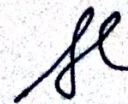
(SHIRISH AGGARWAL)
Administrative Civil Judge, (Central)
Tis Hazari Courts, Delhi

Dated : 25 NOV 20

No. 44170-195 /CTB/THC/2020

Copy for varded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
5. The Ld. Admn. Civil Judge (West District), THC, Delhi.
6. The A.O. (Judl.)/Incharge Judicial Branch, Administration Branch (I, II, III), Accounts Branch, R&I Branch and Filing Section, THC, Delhi.
7. The A.O. (Judl.)/Incharge, Care Taking Branch & Computer Branch, THC for necessary arrangements.
8. Telephone Operator, Reception Office, THC, Delhi.
9. Notice Boards, THC, Delhi.



Administrative Civil Judge, (Central)
District Courts, Tis Hazari, Delhi